

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/26/CB/2017
NAME OF THE PETITIONER(S) : D. SUYARAJ
NAME OF THE RESPONDENT(S) : S.M. DETERGENTS PVT LTD & 2 OTHERS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①. S. Manjula Devi, Adv
For KSR & CO COMPANY SECRETARIES
CBE

For Petitioner

2. R. VIDHYASANKAR
R. ASHOK KUMAR } Counsel for Respondent




ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter stating that some documents which are to be filed alongwith the counter could not be secured due to personal inconvenience. Time extended at his request for filing counter. Put up on 04.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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